

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:734
ANSWERED ON:08.08.2013
PMGSY AND MGNREGS
Jakhar Shri Badri Ram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the funds allocated to North-Eastern States and other States including Rajasthan under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are as per the existing norms prescribed for these States;

(b) if so, the details of allocation of funds under these schemes and progress made during the last three years and the current year, State/UT-wise including Rajasthan; and

(c) the steps taken by the Government to ensure the connectivity of all the villages and settlements of remote areas of these States with roads?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) Yes, Sir.

(b) State-wise/UT-wise, year-wise details of funds released and progress made during the last three years and the current year under Pradhan Mantri Gram Sadak Yojana (PMGSY) are given at Annexure I&II respectively. State-wise/UT-wise details of funds released and progress made during the last three years and the current year under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are given at Annexure-III.

(c) Under PMGSY, the unit for implementation of the programme is a habitation. The programme envisages connecting all eligible unconnected habitations, as per Core Network, with a population of 500 persons and above (2001 Census) in plain areas and 250 persons and above (2001 Census) in Special Category States (namely Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts under Integrated Action Plan (IAP) as identified by the Ministry of Home Affairs/Planning Commission. PMGSY guidelines stipulate that the State Governments are required to prepare Detailed Project Detailed Project Reports (DPRs) and forward them to this Ministry after due consideration of various aspects given in PMGSY Guidelines and clarification issued thereon.